

Title: Need to prevent merger of Lord Krishna Bank with Centurion Bank.

DR. K.S. MANOJ (ALLEPPEY): Sir, the Lord Krishna Bank in Kerala is an old, traditional bank with several branches in rural areas. It is extending banking services to the agriculture sector and traditional industries. It is a big help for the entire population of Kerala. Recently, it has come to light that a new generation bank called the Centurion Bank of Punjab is planning to take over the Lord Krishna Bank. The Centurion Bank of Punjab's fiscal capability is not worthwhile. The employees of Lord Krishna Bank went on a strike recently. They have represented the matter to the Reserve Bank of India as well as to the Finance Ministry. Recently, CBI came out with a report that some financial mismanagement and corruption took place in the management of the Lord Krishna Bank.[\[KMR21\]](#)

The CPI has requested the RBI to enquire about the corruption and the financial mismanagement. Therefore, I would request the Government to look into the matter. Even the CPI has requested the RBI and the Finance Ministry, there is a suspicion on the part of the RBI and the Finance Minister. Hence, I would request the Government of India and the RBI to prevent this and to take necessary steps on the unlawful merger of Lord Krishna Bank with the Centurion Bank of Punjab and enquire about the corruption and financial mismanagement of these banks.